

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 422/2018  
OA No. 1620/2018**

New Delhi this the 17<sup>th</sup> day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Lalita (Aged about 35 years)  
W/o Sh. Rakesh Kumar,  
R/o 538, VPO Kair, Najafgarh,  
New Delhi

- Petitioner

(By Advocate: Ms. Priyanka for Mr. MK Bhardwaj)

Versus

1. Sh. Anshu Prakash,  
Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat, IP Estate,  
Delhi
2. Sh. VK Singh,  
Chairman,  
Delhi Subordinate Services Selection Board,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092
3. Ms. Saumya Gupta,  
Director,  
Directorate of Education,  
GNCTD, Delhi Secretariat,  
New Delhi

- Respondents

(By Advocate: Mr. Anuj Kumar Sharma for DSSSB)

**ORDER (Oral)**

**Ms. Nita Chowdhury:**

When the matter is taken up, counsel for the respondent no.2- DSSSB informs the latest position in this matter, as intimated to him by DSSSB. According to the latest information, there were 32 vacancies in the OBC category of which 21 were filled up in the first instance. Subsequently, as against 32 vacancies, at present 29 have been filled up and three are in the process of being filled up with

candidates who have higher merit than the applicant and according to the respondents, there is no further vacancy in the OBC category. The respondents are directed to pass an order to this effect and make the same available to the applicant within 15 days of receipt of copy of this order.

2. In view of the above substantial compliance intimated by the respondents, nothing remains in this CP and the same is accordingly closed. Notices stand discharged.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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